

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 21.07.2017


ORDER NO. 102 of 2017

Hon'ble President is pleased to modify the sitting notified vide order no. 98 of 2017 **for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 24.07.2017 to 28.7.2017	Excise Division Bench Matters
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member(Technical)	From 24.07.2017 to 28.07.2017	Customs & Service Tax Division Bench Matters.

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


(Mohinder Singh)
Deputy Registrar

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Dy. Registrar